MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(Department of Consumer Affairs)
NOTIFICATION
New Delhi, the 31st December, 2010

S.O. 1(E).—In exercise of the powers conferred by sub-section (3) of Section 1 of the Legal Metrology Act, 2009 (1 of 2010), the Central Government hereby appoints the 1st day of March, 2011 as the date on which all the provisions of the said Act, shall come into force.

[F. No. WM-9(6)/2010-Pt.]
RAKESH KACKER, Addl. Secy.